

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/249(KB)2019
IA(I.B.C)/657(KB)2022,
IA(I.B.C)/801(KB)2023,
IA(I.B.C)/915(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	PUNJAB NATIONAL BANK VS PROGRESS CULTIVATION LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

For Liquidator

Mr. Udit Agarwal, Adv.

Mr. Pankaj Kedia, Liquidator in person.

ORDER

1. Ld. Counsel for the Liquidator present. Liquidator present in person.

IA(I.B.C)/657(KB)2022

2. Despite service R3 does not appear. R1& R2 also did not appear before.

Registry is directed to issue notice to the R1, R2 to appearance in person by speed post and email and place tracking information on record. If they fail to appear on the next date of hearing , appropriate order will be passed.

3. Post this matter on 27.06.2023.

IA(I.B.C)/801(KB)2023

4. This IA has been filed placing on a record progress report. Progress report at page 7. This IA is accompanied by an affidavit at page 10. Progress report is taken on record. This IA is allowed and disposed of accordingly.

IA(I.B.C)/915(KB)2022

5. Registry is directed to issue notice to the respondents by speed post and email place tracking information on record.
6. Post this matter on 27.06.2023.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**